

(a) whether final decision has since been taken to take over Cooper Allen and Company of Kanpur by the Defence Ministry;

(b) if not, the reasons for this abnormal delay;

(c) whether there are any difficulties; and

(d) if so, what are those and the steps taken to overcome those difficulties?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA) : (a) No, Sir.

(b) to (d). There are several aspects concerning other Ministries which are relevant to a decision by the Defence Ministry on the subject. The matter is under consideration in consultation with these Ministries.

12.02 hrs.

PAPERS LAID ON THE TABLE

GOVERNMENT REVIEW AND AUDIT REPORT OF INDIAN RARE EARTHS LIMITED

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI) : I beg to lay on the Table a copy each of the following papers under sub-section (1) of section 619A of the Companies' Act, 1956 :—

(1) Review by the Government on working of the Indian Rare Earths Limited, Bombay, for the year 1967-68.

(2) Annual Report of the Indian Rare Earths Limited, Bombay, for the year 1967-68, along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See NO. LT-2064/68].

PRESS COUNCIL (AMENDMENT) RULES AND STATEMENT SHOWING DECISIONS OF RECOMMENDATIONS OF COMMITTEE ON BROADCASTING AND INFORMATION MEDIA

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH) : I beg to lay on the Table :—
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(1) A copy of the Press Council (Amendment) Rules, 1968, published in Notification No. G.S.R. 1604 in Gazette of India dated the 7th September, 1968, under sub-section (3) of section 22 of the Press Council Act, 1965.

(2) A copy of the Third statement showing decisions taken on three more recommendations of the Committee on Broadcasting and Information Media on Documentary Films and Newsreels.

[Placed in Library. See NO. LT-2065/68]

STATEMENT ON FLOOD SITUATION

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO) : I beg to lay on the Table a statement on the flood situation in the country. [Placed in Library. See NO. LT-2066/68].

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

TWENTY-EIGHTH REPORT

SHRI KHADILKAR : I beg to present the Thirty-eighth Report of the Committee on Private Members' Bills and Resolutions.

12.04 hrs.

MOTION OF NO CONFIDENCE IN THE COUNCIL OF MINISTERS—contd.

MR. SPEAKER : As I said, the Prime Minister will speak and then Shri Gupta will reply. After that we will have a voting on this no confidence motion. Now I think we should be able to finish it before lunch time.

SHRI SEZHIYAN (Kumbakonam) : That depends upon the Prime Minister's reply.

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI) rose— (अवधान)

श्री श्रीमोक्ष ज्ञः (जयनगर) : अध्यक्ष महोदय, मेरा एक आप्रह है। सरकार के हाथ खून से लाल हैं, हत्याएं हुई हैं। शांति से सदन चल सके और प्रधान मंत्री बोल सकें, इसलिये आज उस तरफ के सदस्य सरकार को तारीफ करना बन्द करें।

MR. SPEAKER : It is all over. Let us give a patient hearing to what the Prime Minister is going to say. I can understand the excitement.

SHRI UMANATH (Pudukkotai) : They are proclaimed murderers.

SHRI SAMAR GUHA (Contai) : Just by clapping their hands, they have betrayed the attitude for which this House was not prepared. We are dealing with a very serious problem: the problem of suspension, of victimisation, which it was expected that the Members of the Congress Benches would deal with seriously. We should deal with the problem with the greatest sympathy, understanding and consideration.

SOME HON. MEMBERS *rose*—

MR. SPEAKER : Order, order. The Prime Minister.

SHRIMATI INDIRA GANDHI : Mr. Speaker, Sir, I would like to take up the sentence which my hon. friend on the other side, Shri Samar Guha, uttered. We do want to deal with this whole problem with the greatest sympathy and understanding. However, the sort of attitude which hon. Members have shown, is not always conducive to that. Although the no confidence motion was under the usual heading, that is, on a very general line, it has confined itself to a discussion on the demands of the Central Government employees and our handling of the strike situation. This is indeed a serious matter and we are all very deeply concerned.

Yesterday, my colleague, the Home Minister, dealt with all the points which were raised, very ably. (*Interruption*)

SOME HON. MEMBERS *rose*—

SHRI S. M. BANERJEE (Kanpur) : Do not support the Home Minister.

SHRIMATI INDIRA GANDHI : I do not wish to enter into all those details.

श्री रवि राय (पुरी) : अध्यक्ष महोदय, मैं कहना चाहता हूँ प्रधान मंत्री से कि कल गृह मंत्री ने किसी बात का जवाब नहीं दिया। अब हम प्रधान मंत्री के प्लैटिफ्यूड मुनने के लिये तैयार नहीं हैं। मैं उनसे केवल यह जानना चाहता हूँ कि जो कर्मचारी सस्पेंडेड हैं उनके सस्पेंशन को वापस लेने के लिये वह तैयार हैं या नहीं। इस तरह के प्लैटिफ्यूड हम नहीं चलने देंगे। हम बहुत उपदेश मुन चुके हैं। बारह जार्न गई हैं, बारह हज़ार आदमी सस्पेंशन मर हैं, उनको वापस लिया जायेगा या नहीं, विक्टिमाइजेशन वापस लिया जायेगा या नहीं, इन दो चीज़ों का जबाब दिया जाये, उसके बाद प्रधान मंत्री बोलें। एक-एक बात का जवाब सदन को दिया जाये।

MR. SPEAKER : Order, Order. You have not heard what she has to say. The Prime Minister has not begun her speech as such.

श्री रवि राय : विक्टिमाइजेशन को वापस लिया जायेगा या नहीं, इन्द्रप्रस्थ एस्टेट की न्यायिक जांच करवाई जायेगी या नहीं ? अध्यक्ष महोदय, आप खुद सोचिये बारह हज़ार आदमी रास्ते पर हैं। क्या इस तरह के प्लैटिफ्यूड्स प्रधान मंत्री देती जायेंगी। इस तरह से वह गृह मंत्री का समर्थन कर रही हैं। पहला सवाल यह है कि सस्पेंशन को वापस लिया जायेगा या नहीं। (*ध्वजबान*) बारह जार्न गई हैं, बारह हज़ार आदमी सड़क पर हैं। उनको काम पर वापस लिया जाये।

MR. SPEAKER : You have not heard her. You must first hear what she has to say.

श्री रवि राय : उपदेश मुनने के लिये हम तैयार नहीं हैं। अध्यक्ष महोदय, आपके साथ हमारा कोई झगड़ा नहीं है। प्रधान मंत्री को ठोस जवाब सदन के सामने देना चाहिये। हम प्रधान मंत्री को सुन चुके हैं। वह कहती है कि होम मिनिस्टर ने जो कुछ कहा है उसके साथ वह सहमत हैं।